

OFFICE OF THE DISTRICT & SESSIONS JUDGE, KISHANGANJ

Order No. 38/2021

Kishanganj, dated the 22<sup>nd</sup> day of March, 2021

With reference to Rule No. 1 of Civil Courts rules read with letter No. 5928-5964 dated 27.01.2016 and letter No. 17984-18020/A.D. (Misc.) Section/IV-62-2020, dated 17.03.2020 of the Hon'ble High Court, Patna the Summer schedule of the Morning Court shall commence with effect from **01.04.2021 to 30.06.2021**. Timing of the Morning Court is as below:

**Office hours** : 06:30 AM to 01: 00PM

**Court hour** : 07:00 AM to 09:30 AM

**Recess** : 09:30 AM to 10:00 AM

**Resumption of Court hours: 10:00 AM to 01:00 PM**

\*If required for precaution from the Corona viral infection the period of Physical functioning Court may be changed subject to necessity and urgency.

Inform all concerned.

Sd./-

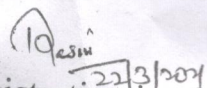
District and Sessions Judge,  
Kishanganj

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KISHANGANJ

Memo No. 758-80/, Dated: 22.03.2021

Copy forwarded to the Principal Judge, Family Court, Kishanganj/ the District Magistrate, Kishanganj/ the Superintendent of Police, Kishanganj / all the Judicial Officers, Kishanganj/ the Superintendent of Jail, Kishanganj/ the Superintendent of Observation Home, Kishanganj/ the Civil Surgeon, Kishanganj/ the Consumer Court, Kishanganj/ the Superintendent of Excise, Kishanganj/ the Superintendent of Post Office, Kishanganj/ Computer Cell, Civil Court, Kishanganj for information and the needful.

Copy also forwarded to the Secretary, District Bar Association, Kishanganj and the Secretary, Bar Association, Kishanganj for information and the needful.

  
Administration in-charge,  
Civil Courts, Kishanganj